# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

## LOK SABHA UNSTARRED QUESTION NO.3657 TO BE ANSWERED ON 20.12.2021

### **Dropout Rate in Government and Private Schools**

3657. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of students dropped out of Government and Private schools at the primary, secondary and higher levels between March 2020 to November 2021;
- (b) the number of children currently out of the education system; and
- (c) the number of Government and Private schools shut down in the country between March 2020 to November 2021?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

- (a): The Department of School Education and Literacy (DoSEL), Ministry of Education has developed the Unified District Information System for Education Plus (UDISE+) system to record data on indicators of school education provided by all the States and Union Territories. As per Unified District Information System for Education Plus (UDISE+), dropout rates of students are computed by combining all types of school managements in a particular level of school education. The dropout rate for the year 2019-20, State-wise are at annexure.
- (b): DoSEL has also developed an online module for compiling the data of Out of School Children (OoSC) identified by each State/UT and their mapping with Special Training Centres (STC) on the PRABANDH Portal (<a href="http://samagrashiksha.in">http://samagrashiksha.in</a>). The concerned State/UT validates the child wise information of the identified OoSC and STC uploaded by the concerned Block Resource Centre of the State for monitoring the progress of mainstreaming of OoSC.

(c): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for children's access to elementary schools within the defined area or limits of neighbourhood. In pursuance to Section 6 of the RTE Act, all States have notified area or limits of their neighbourhood norms. Further, Section 8 of the RTE Act, 2009 also mandates that the appropriate government shall provide free and compulsory elementary education to every child and will ensure availability of a neighbourhood school.

Education is in the Concurrent list of the Constitution and the opening and closing of schools are within the purview of respective State Government and UT Administration.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF LOK SABHA UNSTARRED QUESTION NO. 3657 TO BE ANSWRED ON 20.12.2021 ASKED BY HONB'LE MP SHRI MOHAMMED FAIZAL P.P. REGARDING 'Dropout Rate in Government and Private Schools'.

**Dropout Rate by level of Education for the year 2019-20** 

State /UT	Primary (1 to 5)	Upper Primary (6-8)	Secondary (9-10)
Andaman and Nicobar	0.5	0.0	15.7
Islands	0.5	0.0	15.7
Andhra Pradesh	0.0	0.3	14.8
Arunachal Pradesh	6.2	7.5	34.3
Assam	4.3	3.4	32.3
Bihar	2.3	8.9	21.4
Chandigarh	0.0	0.3	4.7
Chhattisgarh	1.0	3.8	18.3
Dadra and Nagar Haveli	0.0	1.1	20.3
Daman and Diu	0.0	0.0	20.0
Delhi	0.0	0.1	13.8
Goa	0.3	0.0	10.2
Gujarat	1.0	5.2	23.7
Haryana	0.0	1.8	13.3
Himachal Pradesh	0.9	0.6	7.2
Jammu and Kashmir	3.9	3.2	16.7
Jharkhand	6.3	8.5	16.6
Karnataka	1.2	2.5	16.8
Kerala	0.0	0.0	7.9
Ladakh	0.0	0.0	0.0
Lakshadweep	0.0	0.0	6.7
Madhya Pradesh	0.8	4.1	23.2
Maharashtra	0.0	1.1	15.2
Manipur	8.8	4.0	9.2
Meghalaya	7.0	8.0	22.2
Mizoram	7.8	2.5	20.4
Nagaland	4.2	5.4	21.2
Odisha	0.8	4.5	23.6
Puducherry	0.0	0.0	7.9
Punjab	0.0	0.0	1.6
Rajasthan	2.9	1.5	12.3
Sikkim	0.0	0.0	23.2
Tamil Nadu	1.1	0.4	9.6
Telangana	0.0	0.1	12.3
Tripura	2.0	3.5	26.7
Uttar Pradesh	2.7	2.1	14.4
Uttarakhand	2.5	2.3	8.4
West Bengal	0.6	0.0	13.8
India	1.5	2.6	16.1

Source:-Unified District Information System for Education Plus (UDISE+) 2019-20